

DIVISION BENCH **ITEM NO.117**
NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

Appeal 9/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	THE PR. COMMISSIONER OF INCOME TAX V/S DEHRADUN DIGITAL SIGNAL SERVICES PVT. LTD.
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

- 1.** Due to paucity of time, the matter could not be taken up for hearing and therefore, it is adjourned for 4th July, 2024.
- 2.** Meanwhile, pleadings if any, wherever pending be completed by the RoC as well as Income Tax Department with advance copies to be supplied to the opposite side.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

16th May, 2024

Avaneesh Kumar Singh
(Stenographer)